

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB) No.507/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	SREI Infrastructure Finance Limited-Versus-Confident Solar Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NEHA SOMANI,
Practising Company Secretary

Financial Creditor/
Applicant

Somani
4/12/2017

ORDER

Ld. Pr. CS for the financial creditor is present. No one is present from the corporate debtor's side.

Ld. Pr. CS for the financial creditor made a request that time may be given for filing supplementary affidavit in compliance of order dated 17/11/2017. Prayer is allowed. Supplementary affidavit may be filed by 05/12/2017.

List on 07/12/2017 for hearing.

Jd

(Jinan K.R.)
Member (J)

Jd

(V.P.Singh)
Member (J)